

THE HIGH COURT OF KERALA

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B1-91556/2010/B4/REC4

Kochi - 682 031  
Dated : 1.10.2011

**Notice**

The candidates whose Roll Numbers and names are mentioned in the list below (in the order of merit) have qualified in the Kerala Judicial Service Examination, 2011 (NCA vacancies) i.e written and oral examination, held for the selection of Munsiff-Magistrate in the Kerala Judicial Service against the NCA vacancies in the categories of Ezhavas, Thiyyas & Billavas, Muslims, SIUC Nadar, OBC (8<sup>th</sup> item in Rule 17 (1), Part-II, KS&SSR) and Scheduled Tribes notified as per High Court notification No.B1-91556/2010 dated 14.1.2011. This merit list shall come into force from the date of approval by His Excellency, the Governor of Kerala and will be valid until candidates are advised and appointed against the vacancies notified.

The final selection shall be subject to the approval of the list by His Excellency, the Governor of Kerala.

**1. EZHAVAS, THIYYAS & BILLAVAS**

Sl.No.	Roll No.	Name of candidate
1	301	Mr.Nobel D.S.
2	351	Mr.Ranjith .E
3	491	Mr.Varun K.S
4	444	Ms.Sindhu Thankam.M

**2. MUSLIMS**

1	198	Ms.Fazeela T.B.
2	241	Ms.Leena Rasheed

**3. SIUC NADAR**

NIL

**4. OBC (8<sup>th</sup> item in Rule 17 (1), Part-II, KS&SSR)**

NIL

**5. SCHEDULED TRIBE**

NIL

(p.to.)

Mere inclusion of the name of a candidate in the list will not confer on the candidate any right for appointment. The candidature is, therefore, provisional at all stages and the High Court reserves the right to reject the candidature of any candidate at any stage of selection even after the publication of this merit list.

(By Order)

Venu Karunakaran  
Registrar (Recruitment&Computerisation)